

for agricultural inputs released by Ministry of Agriculture, has so far been sanctioned to the State Government. Further assistance in the shape of grants and loans will be provided to the State Government on the basis of the progress of expenditure which has been called for from them.

**Employees Belonging to Scheduled Castes and Scheduled Tribes in Public Undertakings**

799. SHRI AMBESH Will the Minister of FINANCE be pleased to state :

(a) the number of employees in each grade in each public undertaking; and

(b) the percentage of Scheduled Castes and Scheduled Tribes in each grade in each public undertaking ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): (a) and (b). A statement showing the total number of employees and the representation of Scheduled Castes/ Scheduled Tribes class-wise in respect of 84 undertakings as on 1-1-1971 is laid on the Table of the House. [Placed in Library. See No. LT—1053 171] Information in respect of the remaining undertakings will be placed on the Table of the House.

**Fixation of Seniority of Civilian Technical and Non-Technical Personnel of M. E. S.**

800. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether the seniority of all civilian technical and non-technical personnel of the M. E. S., is now fixed on an All-India basis, instead of Command-wise, as was the case previously :

(b) if so, the effective date thereof ;

(c) whether inter command transfers of Civilian M. E. S., personnel are not allowed still and even applications for the same are not favourably forwarded by the Chief Engineers of Army Commands to the E-in-C's Branch at New Delhi, causing great hardships to such civilian M. E. S., personnel ;

(d) if so, the reasons therefor; and

(e) the present policy of Government in such matters, and the steps being taken to ease matters in this regard ?

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM) : (a) and (b). No, Sir.

Only certain categories of technical and non-technical class III staff such as Superintendents Grade I in-Charge of sub-divisions and Office Superintendents have been brought on an All India roster for the purpose of seniority with effect from the 9th March, 1970.

(c) to (e). As far as possible, transfers of Class III and Class IV employees borne on Command roster are normally made within the Command and inter-Command transfers are made only on administrative or compassionate grounds. Requests for mutual inter-Command transfers are also sympathetically considered. Restricting transfers in junior categories to a Command is in the interests of the employees themselves.

**Delay in Issue of Gazette Notification Re : Promotion of Doctors in Army**

801. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of DEFENCE be pleased to state :

(a) whether a large number of Army Doctors, who have been promoted from